

(3) Taking up of research projects through Textile Research Associations to improve productive capabilities of the textile sector.

(4) Establishment of National Institutes of Fashion Technology and information about fashion trends in the industry.

(5) Liberalisation of licensing policy to encourage setting up of new units.

(6) To facilitate easy access of import of machinery Government has formulated an EPCG scheme and 100% Export Oriented Scheme.

#### **ILO Aid for Child Labour**

913. SHRI B. L. SHARMA PREM : Will the Minister of LABOUR be pleased to state :

(a) whether the International Labour Organisation has offered an aid for eradication of child labour;

(b) if so, the details thereof and response of the Government thereon; and

(c) the details of funds received from the ILO during the last three years, project-wise?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY) : (a) to (c). As part of the Technical Cooperation Programme of the ILO, India has been participating in the International Programme on the Elimination of Child Labour (IPEC) since 1992. For the two biennia 1992-93 and 1994-95, the allocation for India under IPEC was USD 3,651,148. This amount is being utilised by the ILO in consultation with the Government of India to, inter alia, sensitize employers and employees against child labour and also for direct support projects benefiting around 70,000 child labourers so far.

In addition, the Government's efforts to tackle the child labour problem have also been assisted through an ILO Project, the "Child Labour Action & Support Programme" (CLASP) for which an amount of USD 830,392 has been earmarked for 1992-1995.

[Translation]

#### **Expansion of Jamshedpur Airport**

914. SHRI SHAILENDRA MAHTO : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the proposal of expansion of airport at Jamshedpur in Bihar has been lying pending since long;

(b) if so, the action taken by the Government in this regard;

(c) by when this airport is likely to become operative after the completion of expansion work and the reasons for delay in executing this work; and

(d) the expenditure likely to be incurred on this expansion work?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (d) . The Jamshedpur airport belongs to Tata Iron and Steel Company. Airport Authority of India has no plan to upgrade this airport.

[English]

#### **Export of Skirts to U. S.**

915. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of TEXTILES be pleased to state :

(a) whether the differences of the U. S. Government over the import of Indian garments especially skirts to that country have been settled down;

(b) if so, the details thereof;

(c) whether any other country has raised any objections to the imports of Indian garments;

(d) if so, the details thereof; and

(e) the reaction of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KAMAL NATH) : (a) to (e) . During 1995, the US Consumer Product Safety Commission, a statutory body, had tested various kinds of rayon apparel items imported from India as a follow up to the measures initiated last year to check the imports of quickly flammable skirts made of 100% sheer rayon chiffon. The Commission had found that the rayon skirts, blouses and dresses being exported from India were meeting US